

**THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :** The member was not present. I replied to those points. He would have withdrawn it himself.

**BUSINESS ADVISORY COMMITTEE**  
**TWENTY-FOURTH REPORT**

**THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND COMMUNICA- TIONS (DR. RAM SUBHAG SINGH) :** I beg to move :

"That this House do agree with the Twenty-fourth Report of the Business Advisory Committee presented to the House on the 21st November, 1968."

**MR. SPEAKER :** The question is :

"That this House do agree with the Twenty-fourth Report of the Business Advisory Committee presented to the House on the 21st November, 1968."

*The motion was adopted.*

**12.37 hrs.**

**MADRAS STATE (ALTERATION OF NAME) BILL—Contd.**

**MR. SPEAKER :** The House will now resume further discussion on the following motion moved by Shri Vidya Charan Shukla :

"That the Bill to alter the name of the State of Madras, be taken into consideration."

Mr. Chengalraya Naidu.

**SHRI CHENGALRAYA NAIDU** (Chittoor) : Mr. Speaker, Sir, I wholeheartedly support the Bill brought by the Home Minister to change the name of Madras State to Tamilnadu. It should have been introduced long ago. When Andhra State was separated from Madras, they should have renamed Madras as Tamilnadu. Because the previous Government ruling in Madras took more interest in developing the State and also to give a clean administration to that State.....

**SHRI P. RAMAMURTI (Madurai) :** They opposed it.

**SHRI CHENGALRAYA NAIDU :** They never thought of this small thing. When the people wanted to rename it as Tamilnadu from Madras, the then Congress Government at that time could have done it. It was a very small matter and they heavily paid for it. Because of that small mistake so many DMK Members are here in this House. Otherwise they would not have been here. If the DMK also commits a similar mistake like that, they would also meet the same fate next time. When the Andhra State was formed, Shri Pataskar was asked to mediate and give an award. Shri Pataskar said that in the matter of Hosur, Krishnagiri and Gudiyattam, in connection with the Madras State, a separate Commission had to be appointed to go into this matter. The Andhra Government has also passed in the Andhra Assembly a resolution requesting the Central Government to appoint a Commission to go into the matter and do justice to the Telugu people living in the adjoining areas of Madras State. There are lakhs of Telugu people living in Madras State. I am not asking those areas to be attached to my State. I am only asking that those thickly populated Telugu areas which are contiguous to Andhra State to be attached to the Andhra State. Otherwise, I am not asking for them. When the Andhra State was formed, according to their figures, there were 49 per cent Telugu-speaking people in Tiruttani taluk and only 51 per cent of Tamilians.

**SHRI S. KANDAPPAN (Mettur) :** This matter was amicably settled. Let them not bring it now. It was done more than two years back, when there was an exchange of the concerned territories. (Interruption)

**SHRI CHENGALRAYA NAIDU :** I have got the right to say what I feel. The Telugu people in your State have a right to say what their feelings are. (Interruption) According to their figures, in Tiruttani taluk, 49 per cent was formed by the Telugu people and 51 per cent Tamilians. When only one per cent or two per cent difference